
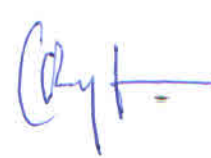


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.04.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA01/16	119/16	Hearing	391 394	Dr.Sabhapathi Dorai Raju Vs M/sPeerless EngineeringProducts Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S.HARI 9444035493	PETITIONER	
2.	Bonny Karyappa 8884321355	RESPONDENT	

Counsel for petitioner is present and counsel for R-2 is also present. Heard counsel for R-2 and also reply by counsel for petitioner.

Orders reserved.


MEMBER (J)


MEMBER (T)